## Annexure-5

## Name of the corporate debtor: DAEHSAN TRADING (INDIA) PRIVATE LIMITED;

Date of commencement of liquidation: 27-03-2018; List of stakeholders as on: 18-03-2021

List of operational creditors (Government Dues)

No.

	TOTAL	Sales Tax - Pune	Sales Tax - Chennai	ESI	EPF	Details of Claimant  Department Governm Identificati ent on No.
		State Govt	State Govt	Statutory Body	Statutory Body	nt Governm Identifient on No.
•		SD-04	SD-03	SD-02	SD-01	
	-	01-07-2019	11-04-2019	26-04-2018	17-07-2018	Details of c Date of receipt
	38,30,59,206 34,10,411	4,42,45,153	33,49,42,125	9,27,117	29,44,811	Details of claim received  Date of Amount claimed
	34,10,411			4,94,763	29,15,648	Amount Natur of claim claim admitted
		Sales Tax	Sales Tax	ESI 4,94,763 Contribution	EPF 29,44,811 29,15,648 Contribution	eof
						Amou Whethe nt r lien / cover attach d by ment lien or remove attach d? ment (Yes/N pe o) ndi ng dis po
						Amou Whethe % nt r lien / sh cover attach tot d by ment an lien or remove of attach d? cla ment (Yes/N ad pe o) d ndis po sal
						are in all nount nount mitte
				·		unt ngent
						Amount of any mutual dues, that may be set off
	37,96,48,795	4,42,45,153	33,49,42,125	4,32,354	29,163	
0-49  188  * 8	<u></u>	<u>.</u>	5	4	<u>.</u>	of Amount of claim under verificati on
INSOLVENCY PROFESSION	17			·		(Amount in ₹) unt Remar aim ks,if r any icati